

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00014/2018

DATED THIS THE 09TH DAY OF MARCH, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Keshava Bhat K
S/o Shri Krishna Bhat K
Aged about 46 years
Working as Postal Assistant
O.o: Sub-Post Office
Uppinangady Post 574241
Karnataka

....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Senior Superintendent of Post Office
Puttur (DK) Division
Puttur (DK) 574 201

2. Union of India
Through the Secretary
Department of Post
(Establishment Division)
Dak Bhavan, Sansad Marg,
New Delhi 110 001

.....Respondents

(By Shri V.N. Holla, Senior Panel Counsel)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/